NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

:

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

& 5 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Represented by

Signature

Represented by

Signature

<u>ORDER</u>

Matter is called. No representation on behalf of the Petitioner. Counsel for R1, R3 and R6 present. Matter is adjourned for appearance of the Petitioner failing which an appropriate order will be passed. Put up on **31.10.2017** at **10.30** A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk